

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 216 OF 2016 &  
IA NO. 466 OF 2016**

**Dated: 16<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s Maharashtra Natural Gas Ltd. ...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.  
Mr. S.K. Pandey  
Mr. Anshul Rai

Counsel for the Respondent(s) : Ms. Sonali Malhotra  
Mr. Amit Sanduja  
Mr. Sumit Kishore

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **23.12.2016**.

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg